GOVERNMENT OF INDIA FINANCE AND COMPANY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2898 ANSWERED ON:02.08.2002 UNIT-64 SCHEME NARESH KUMAR PUGLIA

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

to the reply given to Unstarred Question No. 2097 on the March 15, 2002 regarding Unit-64 and state:

- (a) whether the required information has since been collected;
- (b) if not, the reasons for delay in collecting the information; and
- (c) the time by which the said information is likely to be collected and laid on the Table of the House?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANT GANGARAM GEETE)

- (a) Yes, Sir.
- (b) Does not arise.
- (c) The assurance has since been fulfilled. A copy of the reply is attached as statement.